

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09.01.2020

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105/2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTHKUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD AND 3 OTHERS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Pavitra
Venkateswaran

for Petitioner

Patz

2. V. Vasantha Kumar

for

Counsel for R3

V. Vasanth.

R. Bharath Kumar

ORDER

Due to administrative exigencies in relation to sitting in Bench II, the
matter could not be taken up today. Post this matter on 06.02.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)